NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 1342/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL 09.11.2017

NAME OF THE PARTIES: Sadguru International

V/s

Yagnam Pulverizer Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code, 2016.

S. No. NAME DESIGNATION SIGNATURE

ORDER

C.P. No. 1342/I&BC/NCLT/MB/MAH/2017

1. None present.

2. For want of time adjourned to 01.12.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

09.11.2017

ah

Sd/-

M.K. Shrawat Member (Judicial)